

## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 17.07.2025

## <u>NOTICE</u>

Please take notice that the following matter listed in the Court – II on 17.07.2025 at 02:00 PM will not be taken up. As per the request made before the Hon'ble Bench by the Ld. counsels for both the parties, the next date of hearing in the matter is **19.08.2025**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 3195 of 2025 in Comp. App. (AT) (Ins) No. 865 of 2023	Anil Kohli Liquidator of Vegan Colloids Ltd. Vs. Punjab National Bank & Ors.	Abhishek Anand	Ekta Choudhary Divyank Dutt Dwivedi Anisha-R1

By order of Hon'ble Chairperson -Sd/-Registrar